COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

A. NO. 99 OF 2019

Dated: 06thAugust, 2019

In the matter of:

Vijyalakshmi Hydro Power Pvt. Ltd. Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. &Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is postedfor admissionon 03.09.2019.

Court Master/PS

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